

(b) whether District of Bahraich (Uttar Pradesh) which occupies the lowest place in the matter of educational backwardness does not deserve the starting of such institution?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN): (a) and (b). Fourteen Rural Institutes of Higher Education were established in different parts of the country during 1956 to 1963 under the auspices of National Council for Rural Higher Education. According to a decision taken by the Council, most of these Institutes have been affiliated to neighbouring Universities. There is no proposal to setup any new Rural Institute under the Scheme.

Target of procurement of foodgrains by States during 1974-75

8599. KUMARI KAMLA KUMARI: Will the Minister of AGRICULTURE be pleased to state:

(a) the foodgrains likely to be procured by all the States in 1974-75;

(b) what is the target fixed by each State for grain procurement in this year; and

(c) if the States and specially Bihar failed to procure the foodgrain as proposed, whether the Union Government would make special arrangements for the State like Bihar which is very poor to meet the food crisis?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): (a) It is not possible at this stage to make any precise estimate of the quantities of foodgrains that may be procured during 1974-75.

(b) No targets for procurement of foodgrains during 1974-75 have been fixed;

(c) Allotment of foodgrains from the Central Pool are made keeping in view the availability of stocks in the Central Pool the needs of the deficit States, market availability, price position and other relevant factors.

Proposal to start LLB course in Delhi School of Correspondence Courses

8600. KUMARI KAMLA KUMARI: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether the Union Government are proposing to start the L.L.B. course in Delhi School of Correspondence Courses, Delhi University in the year 1974-75; and

(b) if so, the broad outlines thereof?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN): (a) Government is not concerned with starting of courses in Universities. According to information furnished by the University of Delhi, there is no such proposal under their consideration.

(b) Does not arise.

Demand by Punjab Government for check on price of Fertilizer and Pesticides

8601. SHRI RAGHUNANDAN LAL BHATIA:
SHRI P. GANGADEB:

Will the Minister of AGRICULTURE be pleased to state;

(a) whether Punjab Government had demanded effective check on the rise in the prices of fertilizer and pesticides; and

(b) Government's action thereon?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): (a) As regards fertilisers, a communication has recently been received from the Government of Punjab requesting that maximum selling prices be fixed for all the fertilisers. As regards pesticides, no specific and formal request has been made by the Government of Punjab. However, the State Government have brought to the notice of the Government of India the need for check on rising prices of pesticides in recent meetings.

(b) The maximum selling prices of three major fertilisers, viz Urea, Calcium Ammonium Nitrate and Ammonium Sulphate, are already statutorily fixed. The State Government's request for extension of such control on other fertilisers is under examination.

The prices of pesticides are controlled by market forces and in view of the shortage there has been an increase in prices. To meet this situation, the Government of India are trying to make available sufficient supplies of pesticides.

Setting up of an expert committee for reviewing the functioning of D.D.A.

8602. **SHRI P. GANGADEB:** Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether his Ministry proposes to set up an expert committee for reviewing the over all functioning of D.D.A.; and

(b) if so, whether the Committee has also to suggest measures for the development of Delhi and its suburbs?

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF WORKS AND HOUSING (SHRI OM MEHTA): (a) Yes, Sir.

(b) One of the proposed terms of reference of the Committee is to suggest further measures for the development of Delhi.

Permission to State agency to procure wheat at the price announced by Centre

8603. **SRI P. GANGADEB:**
SHRI ANADI CHARAN DAS:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether State Governments had represented to the Centre that the State agency should be allowed to procure wheat exclusively on the same price pattern as announced by the Centre; and

(b) if so, which are the State Governments?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): (a) and (b). No such representations were received from any State Government except that during discussion the Chief Minister, Punjab, had expressed the view that the State Agency was competent to handle the entire trade in wheat at reasonable prices on the pattern announced by the Centre.

Allotment of plots to Adivasis for building houses

8604. **SHRI R. R. PATEL:** Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether there is any scheme to allot plots to Adivasis for building houses;

(b) whether that scheme is also extended to other landless labourers; and